

Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether there are no large or medium industries in the districts of Idduki and Wynad in Kerala State ;

(b) whether Government have received any representation from Kerala for financial assistance to establish industries in these two districts ;

(c) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) and (c) : The State Government is entitled for Central assistance for development of infrastructural facilities in these 'No-Industry Districts'. So far no request has been received from Government of Kerala in this regard.

Rebate sale of Coir Products in India

1123. PROF. P.J. KURIEN : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the Government of Kerala and the Union Government have agreed to share the expenditure for the rebate sale of coir products throughout India ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) . Yes Sir.

The Central Government had agreed to the implementation of a scheme by the Coir Board of "Rebate on sale of coir products in India" with effect from 1st June, 1984. Under this scheme, a rebate of 20% is allowed on the sale of handloom coir products sold through authorised outlets. The rebate is allowed for a total period of 60 days in the year 1984-85. The expenditure on account of this scheme is to be shared between the State Governments/Union Territories and the Coir Board.

Setting up of Aromatic Complex in Kerala

1124. PROF. P.J.KURIEN : Will the Minister of PETROLEUM be pleased to state:

(a) whether Kerala State Industrial Development Corporation has applied for a letter of intent for an Aromatic Complex at Cochin ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b) . The Kerala State Industrial Development Corporation Limited had applied for a letter of intent for the establishment of an Aromatics Complex in 1980. The application was rejected. The setting up of an aromatics project in Cochin for the production of benzene has been entrusted to Cochin Refineries Limited.

[Translation]

Programme for industrialisation of Adivasi and Backward areas

1125. SHRI DILEEP SINGH BHURIA : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have formulated any new policy or have launched any special programme under the existing policy for the industrialization of adivasi and backward areas ;

(b) if so, the details thereof ;

(c) whether due to non-availability of sufficient infrastructural facilities, the private sector is not encouraged to set up industries in these areas ;

(d) whether Government are taking any effective measures to set up big industrial units in joint sector in these areas to tackle the problem ; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) (a) & (b) . The Scheme of concessions and incentives for industrialisation of backward areas including adivasi areas identified as industrially backward, has been